

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2935
ANSWERED ON:22.12.2003
INSURANCE CLAIMS OF FARMERS UNDER NAIS
LAXMAN GILUWA;RAM TAHAL CHOUDHARY;SHIVAJI MANE

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether payment to farmers under the National Agricultural Insurance Scheme (NAIS) is yet to be made to all districts in Jharkhand and Maharashtra for the last two years;
- (b) if so, the details thereof and the reasons therefor;
- (c) by when the dues are likely to be cleared; and
- (d) the payments made against insurance claims during the Ninth Five Year Plan, Year- wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a): No, Sir.

(b) & (c): Claims amounting to Rs.1966.24 lakhs for Kharif 2002 and Rabi 2002-03 seasons are pending for the State of Maharashtra for want of the State share of funds. Payment of the pending claims is contingent upon receipt of the State share of funds.

(d): Year-wise details of the payments of crop insurance claims during the Ninth Five Year Plan are given as under:

(Rs. in lakhs)

Year Claims

1997-98	18507.68
1998-99	12785.20
1999-2000	46937.94
2000-01	128173.33
2001-02	55680.10